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Title: Need for Government intervention to check the activities of Popular Front of India (PFI) and arrest of culprits in Nandu Murder case in Kerala.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Hon. Chairman, Sir, I want to bring a very important issue to your notice.

SDPI is the political arm of PFI and PFI was formed in 2006. Ever since that time, they have been found involved in political murders of RSS workers and several other workers. On 24th February this year, a young man, age 22, called Nandu, was murdered in day light in Kerala. The first ISIS module was investigated by NIA; and several other agencies in Kerala also found that PFI members were involved. These very people have murdered this young man who was a Mukhya Shikshak of Shakha in Nagamkulangara which is a Village Panchayat in Vayalar, Alappuzha. In this area, not just Nandu was hacked to death but the left arm of another person, who was also called Nandu, was slashed. Till date, the main culprit called Mansoor is known to be present in another district where the local police is not investigating and arresting him. The second Nandu, Ashwin Kumar, Shayama Prasad, Vishal are several other people who have been killed in the past by SDPI. We want the strictest possible action against these people by the State Government. If the State Government fails to act, right now the elections are going on, the Election Commission should intervene; and if the Election Commission is also failing to intervene, in that case, the Centre should intervene and arrest these culprits.

